

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 961/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

TEJPAL

Respondent(s)

Date : 23-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Harish Pratap Shahi, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

High Court records received.

Await Trial Court records.

List again on 18.05.2022.

SAURABH PARTAP SINGH LALER
Registrar